



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

.....

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: CP/527/ (IB)/CB/2017

: ARUPPUKOTAI SRI JAYAVILAS LTD

: SRI RENGA CREATIVE APPARELS INDIA PVT LTD

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A-SuVastara

for D. Phareney

2 SAM JAYARAJ HOUSTON

HOUSTON

FOR MS SARVABHAUMAN

A ISOCIATES

Creditor

COUNSEL FOR

CORPORATE

DEBTOR

<u>ORDER</u>

Counsels for both the parties are present. It has been submitted by the Counsel for the Corporate Debtor that all efforts have been made to settle the claim of the Operational Creditor and prayed for more time. At request, last and final opportunity is provided to the Corporate Debtor to negotiate the settlement with the Applicant, failing which matter shall be taken up for final submissions. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)